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Goa Mundkars (Protection From Eviction) (Amendment) Act, 2015

[01 September 2015]

CONTENTS

- 1. Short title and commencement
- 2. Omission of section 37A

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Goa Act 10 of 2015

AN ACT

further to amend the Goa, Daman and Diu Mundkars (Protection from Eviction) Act, 1975 (Act 1 of 1976).

Be it enacted by the Legislative Assembly of Goa in the Sixty-sixth Year of the Republic of India, as follows:-

1. Short title and commencement :-

- (1) This Act may be called the Goa Mundkars (Protection from Eviction) (Amendment) Act, 2015.
- (2) It shall come into force at once.

2. Omission of section 37A :-

Section 37A of the Goa, Daman and Diu Mundkars (Protection from Eviction) Act, 1975 (Act 1 of 1976) shall be omitted.